

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00392/2019**

Tuesday, this the 9<sup>th</sup> day of July, 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Paul P.Sebastian  
S/o.P.P.Sebastian  
Reservation Supervisor Gr.II/  
Southern Railway/Tripunithura  
Railway Station/Passenger Reservation System/  
Residing at: House No.31-C, "Aiswarya",  
Punithura Kottaram Road, Punithura Post  
Ernakulam District, Pin-682 038  
Mob No.9447574252

..... **Applicant**

**(By Advocate Mr.T.C.G Swamy)**

**V e r s u s**

1. Union of India represented by the  
General Manager, Southern Railway  
Head Quarters Office, Park Town P.O  
Chennai – 600 003
2. The Chief Personnel Officer  
Southern Railway, Head Quarters Office  
Park Town P.O, Chennai – 600 003
3. The Divisional Railway Manager  
Southern Railway, Trivandrum Division  
Thiruvananthapuram-695 014
4. The Sr.Divisional Personnel Officer  
Southern Railway, Trivandrum Division  
Thiruvananthapuram – 695 014
5. The Railway Board, Rail Bhavan  
New Delhi – 110 001  
Represented by its Secretary
6. Ms.Leelamma Santhosh  
Chief Supervisor (Enquiry and Reservation)  
Passenger Reservation System

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(Ernakulam Town Railway Station)  
Now at Tripunithura R.S and P.O  
Ernakulam Dt. Pin – 682 301

..... **Respondents**

**(By Advocate – Mr.Sunil Jacob Jose for R 1-5)**

This Original Application having been heard on 8.7.2019, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

Mr.R.S.Sarat representing Mr.T.C.G Swamy, learned counsel for the applicant, submits that he has instructions to seek withdrawal of the Original Application and Miscellaneous Application no.643/2019 has been filed for this purpose. M.A 643/2019 is allowed.

2. The Original Application is disposed of as withdrawn. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure A1 - A true copy of Office Order bearing No.06/2019/ECRC dated 27.5.2019 issued by the 4<sup>th</sup> respondent

Annexure A2 - A true copy of Railway Board Order bearing RBE No.28/2018 dated 22.2.2018

Annexure A3 - A true copy of letter bearing No.P(S)535/III/Comml/Policy dated 13.4.2018, issued from the office of the 2<sup>nd</sup> respondent, Chief Personnel Officer

Annexure A4 - A true copy of seniority list of members of ECRC cadre as also Commercial Clerks Cadre, bearing No.V/P.612/III/CC/Vol.V dated 13.9.2018 issued by the 4<sup>th</sup> respondent

Annexure A5 - A true copy of interim order in O.A No.180/00836/2018 dated 12 October 2018 rendered by this Tribunal

Annexure A6 - A true copy of interim order in O.A No.180/00836/2018 dated 21 Nov 2018 rendered by this Tribunal

Annexure A7 - A true copy of order issued by the 4<sup>th</sup> respondent under No.V/P.677/III/ECRC/Vol.VI dated 23.1.2019

Annexure A8 - A true copy of Master Circular No.22 dated 27.3.1991, issued by the Railway Board

Annexure A9 - A true copy of Rule 226 of the Indian Railway Establishment Code Vol.I

Annexure A10 - A true copy of Notification bearing No.V/P.721/SWLI/Re-engagement dated 7.5.2019 issued from the office of third respondent

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